## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 29/16, CA 30/16, CA 31/16 in CP 10/2008	IA 3/17 IN TP 11/16	Hearing	397/398	S.N. Harish & Anr. Vs Pods Biotech Pvt. Ltd. & 3 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

MOHA MARD NG AZSAR

AESPONDANT

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8095371495. - Tahura Angar S.N. Harish (Plaintiff). Thursy's .

Counsel for petitioners is present. Shri Mohammed Ali, Advocate, representing Respondent No.1 is present. In this case, one more Advocate has filed vakalat for Respondent No.1 apart from Shri Mohammed Ali. We have heard the counsels as to who has to represent Respondent No.1 Company. Shri Mohammed Ali appearing for Respondent No.1 Company requested time to file objections.

List it for further hearing on 16.08.2017.

MEMBER (J)

MEMBER (T)